

**THE HIGH COURT OF MEGHALAYA
AT SHILLONG**

Dated Shillong the March 2017

NOTICE INVITING QUOTATION

No. HCM II/225/2016/Comp/ : Sealed Quotations affixing non-refundable court fee stamp of Rs. 500/- (Rupees Five hundred only) are hereby invited for supply of toners for the following printers from Govt. Registered firms for the financial year 2017-2018.

1. Samsung SL M3370 FD
2. Samsung SL M3870 FD
3. Kyocera Taskalfa 1800
4. Kyocera Taskalfa 2201
5. Panasonic Model No. KX-MB2085SX Multi-Function printer

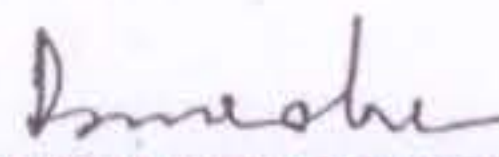
The Quotation in sealed cover addressed to the REGISTRAR GENERAL, High Court of Meghalaya Shillong- 793001 super scribing thereon "Supply of Toners" must reach the office of the undersigned by 6th April 2017 on or before 1:00 P.M and the Quotation will be opened on the same day i.e. 6th April 2017 at 1: 30 P.M in the Office Chamber of the Registrar General in presence of the firm representatives.

Terms and Conditions

- a. The firm must submit its quotation in sealed envelope only.
- b. The firm should supply only genuine and defective-free toners.
- c. Rates should be quoted including all charges and taxes. Nothing extra shall be paid.
- d. The Authority concerned reserves the right to accept or reject any or all Tenders without assigning any reason.
- e. The decision of accepting authority shall be final.

Memo No. HCM II/225/2016/Comp/ ^{1057A} **REGISTRAR GENERAL**
Dated Shillong the 27 March, 2017
Copy to:

1. Joint Registrar-cum-Secretary to Hon'ble Chief Justice, High Court of Meghalaya
2. The Director, DIPR, Shillong for publishing in 2(two) Newspapers
3. The System Analyst for uploading in the Official Website.
4. Office Notice board.
5. Account Section.
6. Office File.


REGISTRAR GENERAL